

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2017 &
IA NO. 389 OF 2017**

Dated: 9th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chandrasekharan K. R. & Ors. Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. Gireesh Kumar
Mr. Biju Balakrishnan

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P. V. Dinesh for R-1
Mr. Ankur S. Kulkarni for R-7
Mr. M.T. George for R-8
Mr. Sidhant Sinha

ORDER

We have heard learned counsel for the appellant.

List the matter for hearing on **26.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**